

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 28th April, 2026

No. 111 / A: The following Officers of the Cadre of District Judge named in Column No. II of the table below are promoted to the rank of Principal District Judge:-

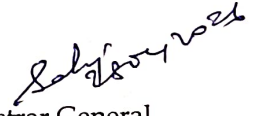
Sl. No.	Name of the Officers with designation and present place of posting
I	II
1.	Mr. Kamlesh Kumar Shukla, Special Judge, POCSO Act, Dhanbad
2.	Mr. Anand Prakash, Additional Judicial Commissioner, Ranchi

By order of the Court/-
Sd/- (Satya Prakash Sinha)
Registrar General

Memo. No. 754/Apptt.

Dated Ranchi, the 28th April, 2026

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Principal District & Sessions Judge, Dhanbad / the Judicial Commissioner, Ranchi/the officers concerned for information and needful and the Central Project Coordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.


Registrar General

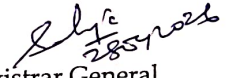
HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 28th APRIL, 2026

No. 112 /A: The services of Mr. Ajit Kumar Singh, Principal Judge, Family Court, Jamshedpur are hereby recalled from the State Government and on his repatriation to the parent department, he is transferred and posted as Principal District & Sessions Judge, Gumla, vice Mr. Dhruva Chandra Mishra.

By order of the Court/-
Sd/- (Satya Prakash Sinha)
Registrar General

Memo. No. 1755 /Apptt. Dated Ranchi, the 28th April, 2026

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Concerned Principal District & Sessions Judges / the Officer concerned for information and needful and the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 28th April, 2026

No. 113 A: The following officer of the rank of Principal District Judge named in Column No.-II is hereby transferred and posted at the place, as mentioned in Column No.-III of the table given below:-

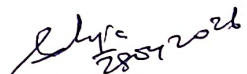
Sl. No.	Name of the Judicial Officer with present Designation & place of posting	New place of posting
I	II	III
1.	Mr. Dhruva Chandra Mishra, Principal District & Sessions Judge, Gumla	Principal District & Sessions Judge, Hazaribagh [Upon Superannuation of Mr. Ranjeet Kumar, Principal District & Sessions Judge, Hazaribagh, on 30.04.2026]

By order of the Court
Sd/- (Satya Prakash Sinha)
Registrar General

Memo. No. 1756 /Apptt.

Dated Ranchi, the 28th April, 2026

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court / the concerned Principal District & Sessions Judges and the officer concerned for information and needful .


Registrar General